

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 306 & 307 of 2013

Dated 10th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 306 of 2013 &
I.A. No. 242 of 2014**

M/s Maithon Power Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Mazag Andrabi

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay for R.1**

**Appeal No. 307 of 2013
I.A. No. 243 of 2014**

M/s Maithon Power Ltd. ... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Mazag Andrabi

**Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay for R.1
Mr. Arav Kapoor for R-2**

ORDER

I.A. nos. 242 & 243 of 2014
(Appls. for Amendment of Appeal)

Issue notice. Dasti service is permitted.

Post the matter on **07.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js